

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Company Appeal (AT) (Ins) No.1043-1044 of 2019**

**IN THE MATTER OF:**

**Rajesh Verma Dommaraju**

**...Appellant**

**Versus**

**Vani Biochem & Anr.**

**...Respondents**

**For Appellant:**

**Shri Sunder Khatri and Ms. Merlin Mathew,  
Advocates**

**For Respondents:**

**Shri Ateeqriya Bhatia, Advocate**

**ORDER**

**05.02.2020** Counsel for both sides state that Application under Section 12A has been filed before the Adjudicating Authority (National Company Law Tribunal, Amaravati Bench). Both the Counsel seek time to settle the matter.

List the Appeal 'for Orders' on 3<sup>rd</sup> March, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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